GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO-1994** ANSWERED ON- 08/08/2024

INDIA'S POSITION IN THE ONGOING PALESTINE-ISRAEL WAR

1994. SHRI ABDUL WAHAB

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether India has taken any diplomatic initiative to stop ongoing war between Palestine and Israel;

(b) if so, details of mediation or talks that India has initiated in this regard;

(c) the position India has taken at multilateral forums, such as, UN and other entities, in this regard;

(d) how India has argued and voted on Israel- Palestine issues in UNGA and UNSC in the last five years, resolution-wise;

(e) whether India is considering to give asylum or any other assistance to Palestinians on humanitarian grounds; and

(f) whether India has aided Israel recently by sending labour workforce during war?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a to e) India has strongly condemned the terror attacks on Israel on 7 October 2023 and also the loss of civilian lives in the ongoing Israel-Hamas conflict. India has called for ceasefire and sustained humanitarian assistance to the people of Gaza. During the ongoing conflict, India has provided 70 tonnes of humanitarian aid including 16.5 tonnes of medicines and medical supplies. We have also called for release of remaining hostages.

We remain concerned at the deteriorating security situation and have called for restraint and deescalation and emphasized a peaceful resolution of the conflict through dialogue and diplomacy. Prime Minister and External Affairs Minister have spoken to several leaders, including the President, Prime Minister and Foreign Minister of Israel and the President, Prime Minister and Foreign Minister of Palestine. We have also reiterated our position in multilateral fora such as the UN, G20, BRICS and Voice of Global South Summit.

India's policy towards Palestine has been long standing and we have always supported a negotiated two State solution, towards establishment of a sovereign, independent and viable State of Palestine within secure and recognized borders, living side by side in peace with Israel. Our voting on UN resolutions on the issue has been in line with our stated policy. India's voting pattern over the last five years is attached as Annexure.

(f) Around 26,000 Indian nationals, who have arrived in Israel over the past several years, are currently working in different sectors of the Israeli economy. In 2022, India and Israel commenced discussions on a framework agreement to facilitate temporary employment of Indian workers, which was concluded in November 2023, under which 4825 Indian workers have so far been placed in Israel.

ANNEXURE

INDIA'S VOTING POSITION OV	ER LAST 5 YEARS
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S. No.	Resolution No. & Date	Subject	India's Voting Position
1	A/RES/ES-10/23 10 May 2024	Admission of new Members to the United Nations	Voted in favour.
2	Tenth Emergency Special Session on conflict in Gaza dated 12 Dec 2023	Protection of civilians and upholding legal and humanitarian obligations.	Voted in favour.
3	78/421 07 Dec 2023	Work of the Special Committee to Investigate Israeli Practices Affecting the Human Rights of the Palestinian People and Other Arabs of the Occupied Territories	Abstained
4	Emergency Session dated 26 October 2023	"Immediate, durable and sustained humanitarian truce leading to a cessation of hostilities"	Abstained.
5	78/78	The Occupied Syrian Golan	Voted in favour.
6	78/78	Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan	Voted in favour.
7	77/247 30 Dec 2022	Israeli practices affecting the human rights of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem	Abstained
8	77/122 12 December 2022	Operations of UNRWA	Voted in favour.
9	77/123 12 December 2022	Assistance to Palestinian Refugees	Voted in favour.
10	77/124 12 December 2022	Palestine refugees' properties	Voted in favour.
11	77/126 12 December 2022	Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan	Voted in favour.
12	77/251 12 Dec 2022	The occupied Syrian Golan	Voted in favour.
13	77/22 dated 30 Nov 2022	Committee on the Exercise of the Inalienable Rights of the Palestinian People	Voted in favour.
14	77/23 dated 30 Nov 2022	Division for Palestinian Rights of the Secretariat	Abstained
15	77/25 dated 30 Nov 2022	Peaceful settlement of the question of Palestine	Voted in favour.
16	77/24 dated 30 Nov 2022	Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat	Voted in favour.

17	76/80 9 Dec 2021	Work of the Special Committee to investigate Israeli practices affecting the human rights of the Palestinian people and other Arabs of the Occupied Territories	Abstained
18	76/81 9 Dec 2021	The occupied Syrian Golan	Voted in favour.
19	76/82 9 Dec 2021	Israeli settlements in the OPT	Voted in favour.
20	76/78 9 December 2021	Operations of the UNRWA	Voted in favour
21	76/10 dated 1 Dec 2021	Peaceful settlement of the question of Palestine	Voted in favour.
22	76/77 9 Dec 2021	Assistance to Palestine refugees	Voted in favour
23	76/79 9 Dec 2021	Palestine refugees' properties and their revenues	Voted in favour
24	75/97 10 Dec 2020	Israeli settlements in the OPT	Voted in favour.
25	75/98 10 Dec 2020	Israeli practices affecting the human rights of the Palestinian people in the OPT	Voted in favour.
26	75/21 dated 2 Dec 2020	Division for Palestinian Rights of the Secretariat	Voted in favour.
27	75/20 dated 2 Dec 2020	Committee on the Exercise of the Inalienable Rights of the Palestinian People	Voted in favour.
28	75/22 dated 2 Dec 2020	Peaceful settlement of the question of Palestine	Voted in favour.
29	75/23 dated 2 Dec 2020	Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat	Voted in favour.
30	75/95 10 Dec 2020	Palestine refugees' properties and their revenues	Voted in favour
31	75/93 10 Dec 2020	Assistance to Palestine refugees	Voted in favour
32	75/94 10 Dec 2020	Operations of UNRWA	Voted in favour
33	75/99 10 Dec 2020	The occupied Syrian Golan	Voted in favour.
34	74/90 13 Dec 2019	The occupied Syrian Golan	Voted in favour.
35	74/89 13 Dec 2019	Israeli practices affecting the human rights of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem	Voted in favour.
36	74/86 13 Dec 2019	Palestine refugees' properties and their revenues	Voted in favour
37	74/84	Persons displaced as a result of the June 1967 and	Voted in favour

	13 Dec 2019	subsequent hostilities	
38	74/83 13 Dec 2019	Assistance to Palestine refugees	Voted in favour
39	74/88 13 Dec 2019	Israeli settlements in the OPT	Voted in favour.
40	74/13 dated 3 Dec 2019	Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat	Voted in favour.
41	74/10 dated 3 Dec 2019	Committee on the Exercise of the Inalienable Rights of the Palestinian People	Voted in favour.
42	74/11 dated 3 Dec 2019	Peaceful settlement of the question of Palestine	Voted in favour.
43	74/12 dated 3 Dec 2019	Division for Palestinian Rights of the Secretariat	Voted in favour.
44	74/87 13 Dec 2019	Work of the Special Committee to investigate Israeli practices affecting the human rights of the Palestinian people and other Arabs of the Occupied Territories	Voted in favour.
